

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.08.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 257 of 2020 Part Heard	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. With	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5
2.	Comp. App. (AT) (Ins) No. 239 of 2021 Part Heard	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Abhishek Anand	Rohit Kumar Singh-R1 Ajay K Jain Atanu Mukherjee-R3 Abhinav Goel-R4,5

For Directions

3.	I.A No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr. With	Varsha Banerjee	Madhusmita Bora-R1 Pratishtha Vij G. Ananda Selvan-R2
4.	Comp. App. (AT) No. __ of 2021 Diary No. 19723	Agarwal Coal Corporation Pvt. Ltd. Vs. Ms. J. Karthiga & Ors.	V.N. Dubey	Pratishtha Vij-R1 Madhusmita Bora-R2
5.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 536 of 2021	West Bengal Financial Corporation Vs. Bijoy Murmuria & Ors.	Sadapura Mukherjee	
7.	Comp. App. (AT) (Ins) No. 538 of 2021	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Dhruv Gupta	

8.	Comp. App. (AT) (Ins) No. 539 of 2021	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors.	Mahesh Agarwal	Aayush Mitruka
9.	Comp. App. (AT) (Ins) No. 546 of 2021	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors.	Umang	
10.	Contempt Case (AT) No. 15 of 2021 in Comp. App. (AT) (Ins) No. 464 of 2020	Kailash T Shah Vs. Sysco Industries Ltd.	Honey Satpal	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	Sarthak Sharma Nitesh Jain-R2 Pulkitesh Tiwari Gauri Tyagi-R3
12.	Comp. App. (AT) (Ins) No. 23 of 2021	Hira International Ltd. Vs. Girdharilal Sugar and Allied Industries Ltd.	Deepali Garhewal	Himani Chouhan Pradhuman Gohil-R1 & R2
13.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
14.	Comp. App. (AT) (Ins) No. 370 of 2021	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Vivek Shetty-R3 Ashish Virmani Chitra Rentala Anirudh Krishnaa Aayush Mitruka
15.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
16.	Comp. App. (AT) (Ins) No. 393 of 2021	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors.	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Liz Mathew Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3

17.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan- R2
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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar